

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 228 of 2014
Appeal No. 290 of 2014
IA No. 455 of 2014 &
Appeal No. 221 of 2015
IA No. 359 of 2015 &
IA No. 1048 of 2017

Dated : 08th March, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

Appeal No. 228 of 2014

In the matter of:

Silvasa Industries Association & Ors.

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr.Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Rohan Ganpathy
Mr. Naveen Hegde for R.3

Appeal No. 290 of 2014 & IA No.455 of 2014

In the matter of:

Elegant Casting Pvt. Ltd. & Ors.

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny

Counsel for the Respondent(s) : -

**Appeal No. 221 of 2015 & IA No.359 of 2015 &
IA No. 1048 of 2017**

In the matter of:

Silvasa Industries Association & Ors.

.... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P.Unny

Counsel for the Respondent(s) : Mr. Raheel Kohli for R-1

ORDER

List the matters on **18.4.2018.**

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/js